

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 25 OF 2017
AND
APPEAL NO. 311 OF 2017

Dated : 30th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matters of:

APPEAL NO. 25 OF 2017

NTPC Ltd.

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Shikha Ohri

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Mr. S. Vallinayagam for R-7

APPEAL NO. 311 OF 2017

NTPC Ltd.

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Shikha Ohri

Counsel for the Respondent(s) : Ms. Vaishnavi V for R-2

ORDER

List the matter for further hearing on **22.08.2019**.

(Ravindra Kumar Verma)
Technical Member

vt/mkj

(Justice Manjula Chellur)
Chairperson